## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI



## **ORDER**

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	То
1.	Sh. Kapil Dev Sharma S/o Sh. Dinesh Chandra Sharma	Orderly in the Court of Ms. Isra Zaidi, MM (Mahila Court-2) Shahdara District, Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Bhawani Sharma, ASJ-01/POCSO Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Amarjeet S/o Lt. Sh. Rajbir Singh (EC:65863777)	Ms. Bhawani Sharma, ASJ-01/POCSO Shahdara District,	Orderly in the Vacant Court of POMACT (earlier presided over by Sh. Ashish Aggarwal), Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Rakesh Kumar Saini S/o Sh. Bir Singh (EC:11037)	POMACT (earlier presided over by Sh. Ashish Aggarwal),	Orderly in the Court of Ms. Isra Zaidi, MM (Mahila Court-2) Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

SHALINDER KAUR)

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

No. 6682 - 6690 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 0308/12

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge (HQ), Delhi.
- The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
- 3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 5. Officers/Officials concerned.
- 6. Dealing Officials Personal File/Leave/CR.
- 7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- 8. PS to the undersigned.
- 9 Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

shalindes

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

